Assistance for rural water supply on account of scarcity conditions in Andhra Pradesh. The allocations to States/UTs under ARWSP for 1987-88 have not yet been finalised.

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Service Conditions of the Workers of Krishi Vigyan Kendras

2787. SHRI NARAYAN KAR: Will the Minister of AGRICULTURE be pleased to state:

(a) what are the service conditions of the workers in the Krishi Vigyan Kendras in different States alongwith their wages rates;

(b) whether there is any proposal under Government's consideration for better service rules and wages for these workers; and

(c) if not the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICUL-TURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) The Krishi Vigyan Kendras are being implemented basically by three implementing agencies in the States namely: (i) State Agricultural Universities; (ii) ICAR Research Institues; and (iii) a few selected voluntary organisations. Though the scheme on Krishi Vigyan Kendra is sponsored by the Indian Council of Agricultural Research, the service conditions for the staff of the Krishi Vigyan Kendras are governed by the service conditions of the implementing agencies. The staff appointed under the scheme, whether technical or non-technical are entitled to the specified grades of the respective implementing agencies.

(b) No Sir.

(c) Does not arise.

National River Belt

2788. SHEI R. T. GOPALAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government propose, to bring in the national belt of the rivers of the country, especially in the Southern region, as suggested by the Prime Minister;

(b) if so, what steps are being taken in this direction to augment and speed up the work; and

(c) if not, the reasons therefor?

THE MINISTER OF WATER RE-SOURCES (SHRI B. SHANKARA-NAND): (a) to (c) The peninsular component of the national perspective plan for water resources development, which envisages the transfer of surplus waters to deficit areas, is under study. The work has been a focus to develop some specific proposals during the VII Plan for further consideration and action.

Disaster Management Programme in Andhra Pradesh

2789. SHEI GOPALA RAO, RAO: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have received any representation from the State Government of Andhra Pradesh to sanction a sum of Rs. 15 crores to implement the Disaster Preparedness Programme in the State; and

(b) if so, the action taken by Government in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICUL-TURE AND COOPERATION IN THE MINISTRY OF AGRICUL/TURE A MAKWANA): ponse to the Gos request to the